

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 1209
TO BE ANSWERED ON 25.07.2016**

FEEES IN KENDRIYA VIDYALAYAS

1209. SHRI B.V. NAIK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that a huge fee is collected in the name of computer education and school development fund in Kendriya Vidyalayas (KVs) from the students of class I to XII and if so, the details of amount taken under this head during the last five years;
- (b) whether it is a fact that the students of Class I are capable of taking computer education;
- (c) whether the schools actually provide computer education to the students of Class I and the details of methods of its evaluation; and
- (d) whether the collection of fee beyond education fee is not a violation of provisions of RTE Act and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) The Kendriya Vidyalaya Sangathan (KVS) is charging a nominal amount from the students as Computer Fund for imparting computer education. It also charges a fee towards Vidyalaya Vikas Nidhi (VVN) for the development of the Vidyalayas. Effective from 01.04.2013, the Computer Fund and VVN are being collected at the following rates:-

Class	Computer fund	VVN Contribution
I-II	Nil	
III-XII	Rs. 100 per month (the computer fee is charged @ Rs. 150/- per month for students of classes XI and XII opting for Computer Science / Informatics Practices as an elective).	@ Rs. 500 Per Month

The details of the amount collected under the heads Computer Fund and VVN during the last five years are given as below:-

(Rupees in crore)

Year	Computer Fund	VVN
2011-2012	48.45	318.35
2012-2013	52.01	323.75
2013-2014	104.14	633.19
2014-2015	107.12	646.37
2015-2016	106.92	645.87

- (b) For classes, I and II, computer assisted education is being imparted and from Class III onwards, class-wise syllabus has been designed to impart ICT skills.
- (c) KVS has not conducted any study on this aspect.
- (d) No, Sir. The students admitted under RTE Act, 2009 have been exempted from payment of all kinds of fee and computer fee upto Class-VIII.
